

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 5

C.P.(CAA)/62(MB)2023 IN C.A.(CAA)/291(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **L&T INVESTMENT MANAGEMENT LIMITED**

Appearance (via video-conference):

For the Applicant : Adv. Hemant Sethi

Section 230-232 of the Companies Act, 2013

ORDER

Heard and Reserved for Order.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)